



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
235/14	5/17	Hearing	433(e) / 433(f)	Schneider Electric IT Logistics Asia Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Samath, 9900840996	PETITIONER	
2)	SINCHANA.M.R. (9945320087)	ROC	

ORDER

Counsel for Petitioner Company is present. He has filed Memo along with Postal receipt towards the Notices sent to the 1st Respondent by RPAD and no information about service. He has also directed to file information from the Indian post portal website whether RPAD is delivered or not to the Respondent. Smt. Sinchana. M.R is present as a Rep. of ROC to file status report of the Respondent Company as ordered by Hon'ble High Court of Karnataka. Counsel for petitioner requested time to file Balance sheet of the Respondent Company for the last 3 years as directed by the Hon'ble High Court of Karnataka earlier. Listed on 19/04/2017.


Member (J)


Member (T)